

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.97 of 2013

Dated : 14th August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Suraj Singh for R-2

ORDER

The learned counsel for the Respondent No.2 wants to raise the question of maintainability of the Appeal. Accordingly, he is directed to file the written note on maintainability.

Post the matter for hearing on the question of maintainability on

11.09.2013.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/vs